

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHARGOMANGO): (a) to (d). Fifteen proposals for joint venture collaboration in deep sea fishing, one proposal in meat processing, four proposals in fruits and vegetable processing and proposals from M/s. JMPCO and M/s. Kellogs have been approved during 1991-92. The information regarding joint venture collaboration for other food processing industries is being collected and will be laid on the Table of the House.

Tourist Lodges and Hotels in Tamil Nadu

7028. DR. SHRIMATI K.S. SOUNDARAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of tourist lodges, hotels, yatri niwas constructed with central assistance during the last three years in Tamil Nadu alongwith the details of financial assistance provided for the purpose;

(b) the number of proposals of the Tamil Nadu Government still pending with the Union Government; and

(c) the steps the Government propose to take to clear the same?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVARAO SCINDIA): (a) Central financial assistance has been sanctioned to construct three tourist complexes at different locations in Tamil Nadu amounting to Rs. 47.57 lakhs during the last three years. However, no new Yatri Niwas has been sanctioned during the said period as no proposal with estimates were received from the State Government. The Department does not provide financial assistance to State Government for construction of hotels.

(b) and (c). Two proposals, namely Tourist Reception Centre at Udhagamandalam and Tourist cottages at Kodaikanal could not be sanctioned during 1991-92 for want of complete project proposals from the State Government. The State Government has been requested to furnish the requisite information.

[Translation]

Agreement of West Bengal and Bihar by Power Generated from D.V.C.

7029. SHRI LALIT ORAON:
SHRI RAMDEW RAM;

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) when the agreements relating to Damodar Valley Corporation were signed between the Union Government, Bihar and West bengal Governments and the main terms and conditions thereof;

(b) the proposed power generating capacity of DVC alongwith the ratio in which electricity was proposed to be supplied to each State as per agreement;

(c) the average rate of power generation in DVC during the last three years and the proportional ratio of power supplied to each State, year-wise;

(d) whether Bihar was not supplied electricity as per the agreement during the last three years;

(e) if so, the reasons therefor; and

(f) the total power generated during each year and the State-wise ratio of its distribution?

THE MINISTER OF STATE OF THE